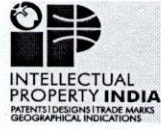




No.SCH / 8202



GOVERNMENT OF INDIA

TRADE MARKS REGISTRY

IP BUILDING, G.S.T.ROAD,

GUINDY, CHENNAI-600 032.

Dated: 26/08/2013

## PUBLIC NOTICE

It is hereby informed that show-cause hearing fixed during the period 27-08-2013 to 28-08-2013 at **Trade Mark Registry, Chennai** stands adjourned due to administrative reasons. Fresh date of hearing in these cases will be communicated in due course.

*V. Natarajan*  
(V.NATARAJAN)

DEPUTY REGISTRAR OF TRADEMARKS & GI

( HEAD OF OFFICE)